

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5906-5907/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAPPU @ GHANSHAYAM

Respondent(s)

(FOR ADMISSION and I.R. and IA No.93543/2019-EXEMPTION FROM FILING O.T.)

Date : 28-08-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR (Not Present)
Mr. Antariksh Singh, Adv. (Present)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Notice could not be served to the Sole Respondent as postal remarks shows "Receiver reside at somewhere else". Hence, Ld.counsel for the petitioner shall file the fresh particulars of the above respondent and he shall also take fresh steps for the service of notice to him within a period of four weeks. Dasti, in addition is permitted.

List again on 17.12.2019.

SURINDER S. RATHI
Registrar

pm